

[12 August, 2005]

RAJYA SABHA

Demand for sanctioning post matric scholarships for OBCs, SCs, and STs Students in the country

SHRI SANTOSH BAGRODIA (Rajasthan): Sir, the Government is regularly insisting to implement the scheme of "Post Matric Scholarship" to the students of OBCs. The scholarship is to be released by the Government of India. For the year 2004-05, proposals have been sent to the Government of India for Rs. 5.26 crores for hosteller students and additional proposal for day scholars amounting to Rs. 12.35 crores totalling Rs. 17.61 crores by the Government of Rajasthan. Out of Rs. 17.61 crores, Rs. 3.09 crores was allowed to be utilized by the Government of India. For Rs. 17.61 crores, proposals have been made so far. Sir, 2003-04, an unspent Rs. 308.71 lakhs for hosteller students was allotted in 2004-05. In 2004-05, Rs. 216.96 for hosteller students and Rs. 1235.53 lakh for day scholars totalling Rs. 1452.49 lakh is to be received from the Government of India. STs - In 2004-05, Rs. 2107.45 lakh proposals were sent to the Government of India for hosteller students and day scholars. Out of this, Rs. 750 lakh have been released by Government of India in the year, 2004-05. The funds received from the Government of India were allotted to the concerned educational institutions. Scholarships were not distributed to the students due to non-receipt of Rs. 1357.45 lakh. Sanction of Rs. 1357.45 lakh is still awaited. SCs - In 2004-05, Rs. 1763.10 lakh proposals sent to the Government of India for hosteller students and day scholars. The Government of India has released a sum of Rs. 1220.91 lakh, which was allotted to the concerned, educational institutions. Due to non-receipt of balance amount of Rs. 542.19 lakh, scholarships were not distributed to the students. Sanction of Rs. 542.19 lakh is still awaited. Thank you.

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): I hope you get some response because I notice in Special Mentions, I don't know whether hon. Members who make Special Mentions like this get some adequate responses in a week or two. If they get it, it would be a very useful thing.

SHRI SANTOSH BAGRODIA: You can give some directions, Sir.

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): No, the rule is there but if there is any complaint, of course, it should be brought to the notice of the Chair.

PROF. SAIF-UD-DIN SOZ: I think, he will get some response from the Ministry of Telecommunications.

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): It is very important. There should be a response.

Concern over drought-like situation in Bihar

प्रो.राम देव भंडारी(बिहार): माननीय उपसभाध्यक्ष जी. मेरा यह विशेष उल्लेख बिहार में सुखाड़ की स्थिति से संबंधित है। आज बिहार सुखाड़ की चपेट में हैं। अगस्त का आधा महीना बीतने जा रहा है, मगर पानी की कमी की वजह से एक तिहाई फसल की भी रोपनी नहीं हुई है। मौसम विभाग से प्राप्त सूचनानुसार 10 अगस्त तक पूरे सूबे में सिर्फ 390 मिलीमीटर ही वर्षा रिकार्ड की गई हैं, जबकि इस दौरान कम से कम 600 मिलीमीटर बारिश होनी चाहिए थी। उत्तरी बिहार के मधुबनी, दरभंगा, सीतामढ़ी, सारण,पूर्वी-पश्चिमी चंपारण तथा मध्य बिहार के जिले नवादा, नालंदा, जहानाबाद जैसे दो दर्जन जिलों में 20-25 फीसदी भी धान की रोपनी नहीं हो पाई हैं। अन्य जिलों की स्थिति भी कमोबेश एक जैसी है। बिजली की कमी से नलकूप भी काम नहीं कर रहे हैं। किसानों के पास बिचड़े तैयार हैं, मगर पानी की कमी से रोपनी नहीं हो रही है। अगर तीन-चार दिनों में अच्छी बारिश नहीं हुई, तो लगातार दूसरे साल बिहार को सुखाड़ का सामना करना पड़ेगा।

महोदय,मैं विशेष उल्लेख के द्वारा सरकार से अनुरोध करता हूँ कि आगामी सुखाड़ की स्थिति को ध्यान में रखते हुए अभी से सरकार स्थिति का मूल्यांकन कराये तथा बिहार को स्थिति से मुकाबला करने के लिये पूरी सहायता देने की व्यवस्था करें। धन्यवाद।

डा.कुमकुम राय(बिहार): सर, मैं एसोसिएट करती हूँ।

श्री विजय सिंह यादव (बिहार): सर, मैं भी एसोसिएट करता हूँ।

श्रीमती जमना देवी बारुपाल (राजस्थान): सर,मैं यह पूछना चाह रही थी।
...(व्यवधान)...

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): You can only associate if you want...{Interruptions}

श्रीमती जमना देवी बारुपाल: विशेष उल्लेख का प्रत्युत्तर सांसदों को नहीं मिलता है।
...(व्यवधान)...

THE VICE-CHAIRMAN (SHRI FALI S. NARIMAN): No, no...
{Interruptions}...